

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2014 (AS ON 01.01.2015)

1. Name of Officer (in full) and service to which the officer belongs: ANUPAM RASTOGI, Non-Ministerial Technical Services of Central Govt.
2. Present post held: ASSISTANT DIRECTOR, FSSAI, Present pay: Rs 19860 per month + G.P. Rs 5400/-

| Name of District, Sub-Division, Taluk and village in which property is situated. (full location & postal address) | Name and details of property - Housing, lands and other buildings. | Cost of construction/ acquirement including land in case of house and year when purchased | *Present Value | If not in own name state in whose name held and his/ her relationship to the Govt. Servant | How acquired by purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person/ persons form whom acquired | Annual income from the property | Remarks |
|--|---|---|--|--|---|---------------------------------|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| Shahdara North District | Plot No. 1/2351A and 1/2352 GF East Ram Nagar Street No. 4 Subhash Road Shahdara Delhi 32 | Nov 2013 Builder flat | Rs 20,00000/- through bank loan of Rs 18,00000/- | Mrs Alka Rastogi, wife | Through bank loan from SBH Park road karol bagh New Delhi | NIL | NIL |
| - DO - | E-71, IInd Floor M.S. Park Shahdara Delhi 32 | May 2013 Builder flat | Rs 10,00000/- | Mrs Alka Rastogi, wife | Through registry in May 2013 | NIL | NIL |

Signature

Rastogi
25/11/14

Name & Designation

ANUPAM RASTOGI
ASSTT DIRECTOR, FSSAI